

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

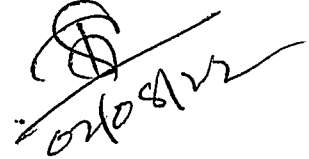
No. 17863-865/Genl./Misc./2022

Dated, Delhi the 1
02 AUG 2022

Subject: Celebration of 75 year of India's Independence-organising various programmes.

Forwarded a copy of the letter bearing No. F.13(18)/2022/ACL/Pt. file/1591 dated 25/07/2022 received from Secretary (ACL), Government of National Capital Territory of Delhi, 7th Level, C-Wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi and Salient features of Flag Code of India, 2022 on the subject cited above, to :-

1. The Ld. Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to upload the a copy of the letter dated 25/07/2022 and a Salient features of Flag Code of India, 2022 on the Website of Delhi District Courts as per rule.
2. The Ld. Officer In-Charge, Care Taking Branch, Central, THC Delhi with the request to direct the concerned official to display/affixed the a copy of the letter dated 25/07/2022 and a Salient features of Flag Code of India, 2022 on the notice board of the Tis Hazari District Court of Delhi for information and necessary compliance.
3. The Dealing official for uploading the a copy of the letter dated 25/07/2022 and a Salient features of Flag Code of India, 2022 on Centralized Website through LAYERS as per rules.



(RAKESH PANDIT)

Officer In-Charge, General Branch, Central
Additional District & Sessions Judge,
Tis Hazari Courts Delhi

Encl. As above



Amrit Mahotsav

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
ART CULTURE & LANGUAGE DEPARTMENT
7th LEVEL, C- WING, DELHI SECRETARIAT
I.P ESTATE: NEW DELHI-110002

No.F.13 (18)/2022/ACL/Pt. file/ 1591

Date: 25/07/2022

To,

All Addl. Chief Secretaries/Principal Secretaries/
Chairman (NDMC)/Commissioner (MCD)/
Heads of Departments, Autonomous Bodies/PSUs,
Govt. of NCT of Delhi.

Subject : Celebration of 75 years of India's Independence – organising various programmes.

Sir,

Government of Delhi, in order to ensure maximum participation of citizens of Delhi, for celebration of 75 years of India's Independence has planned the following programmes :-

1. Large Scale student event at Burari Grounds on 3rd August, 2022.
2. Har Haath Tiranga on 14th August, 2022.

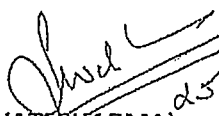
Under the programme, it is envisaged that all citizens will be encouraged to hoist the Tiranga in their homes during the period from 13th to 15th August, 2022. It is therefore important to mobilize all sections of society to fully achieve the objectives of the Har Haath Tiranga programme, by making efforts towards maximizing the scale and reach of the campaign to each household. In this regard, the following tasks are hereby suggested for successful implementation of the programme:

- Active participation of all employees of Departments/PSUs/subordinate organizations/Self Help Groups/Civil Society Organisations etc. and their families by encouraging them to hoist the National Flag in their homes during the said period.
- Corporate and private entities may also be encouraged to participate and contribute, including through CSR resources.
- Creating awareness by utilizing Department websites and social media handles, and ensure awareness creating till Gram Panchayat/ Village level.

- Widely disseminating the salient features of the Flag Code of India, including changes made to the Code in December, 2021, so that citizens are made aware and can fly the Flag with ease.
- Public awareness campaigns should be initiated in local languages and dialects through banners, pamphlets.
- District Administrations and Municipal Corporations can play a key role in ensuring the success of this campaign.

Action Plan in this respect may be forwarded to Art, Culture and Languages Department, GNCTD by 31st July, 2022 at secvart@nic.in

Yours faithfully,


(SWATI SHARMA) 25/7/22
SECRETARY (ACL)

Salient Features of Flag Code of India, 2002

1. The Indian National Flag represents the hopes and aspirations of the people of India. It is the symbol of our national pride and there is universal affection and respect for, and loyalty to, the National Flag. It occupies a unique and special place in the emotions and psyche of the people of India.
2. The hoisting/use/display of the Indian National Flag is governed by the Prevention of Insults to National Honour Act, 1971 and the Flag Code of India, 2002. Some of salient features of the Flag Code of India, 2002 are listed below for the information of the public:-
 - a) The Flag Code of India, 2002 was amended vide Order dated 30st December, 2021 and National Flag made of polyester or machine made Flag have been allowed. Now, the National Flag shall be made of hand spun and hand woven or machine made, cotton/polyester/wool/silk khadi bunting.
 - b) A member of public, a private organization or an educational institution may hoist/display the National Flag on all days and occasions, ceremonial or otherwise, consistent with the dignity and honour of the National Flag.
 - c) The Flag Code of India, 2002 was amended vide Order dated 19th July, 2022 and clause (xi) of paragraph 2.2 of Part-II of the Flag Code of India was replaced by the following clause:-
 - (xi) "where the Flag is displayed in open or displayed on the house of a member of public, it may be flown day and night;"
 - d) The National Flag shall be rectangular in shape. The Flag can be of any size but the ratio of the length to the height (width) of the Flag shall be 3:2.
 - e) Whenever the National Flag is displayed, it should occupy the position of honour and should be distinctly placed.
 - f) A damaged or dishevelled Flag shall not be displayed.

- g) The Flag should not be flown from a single masthead simultaneously with any other flag or flags.
- h) The Flag should not be flown on any vehicle except of the dignitaries mentioned in Section IX of Part III of the Flag Code, such as President, Vice-President, Prime-Minister, Governors etc.
- i) No other flag or bunting should be placed higher than or above or side by side with the National Flag.

Note:- For further details, the Prevention of Insults to National Honour Act, 1971 and the Flag Code of India, 2002 are available on Ministry of Home Affairs' website www.mha.gov.in.